

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4303  
ANSWERED ON:08.08.2014  
NATIONAL COMMISSION FOR ST  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the National Commission for scheduled Tribes (NCSTs) has received several complaints regarding job, land, atrocity, education etc. during the last three years;
- (b) if so, the details thereof year, State/UT-wise including Maharashtra; and
- (c) the steps taken/being taken by the Government for timely disposal of received complaints?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b): Yes, Madam. As per the information received from the National Commission for Scheduled Tribes (NCST), a Statement showing State/UT-wise, year-wise and category-wise complaints dealt in the National Commission for Scheduled Tribes during the years 2011, 2012 and 2013 is enclosed.

(c): In accordance with the provisions contained in Article 338 A of the Constitution of India, the NCST disposes the complaints.